

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :21/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M**

**115PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- 11.05 A.M.**

1	SEBI Appeal	431/2019	Somani Overseas Pvt. Ltd. and Ors. Vs. SEBI	S.Sundaresan,Adv. i/b Parinam Law Associates  Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.
	Misc. Application	526/2019	SOMANI OVERSEAS PVT. LTD AND OTHERS Vs. SEBI	

**33-COURTCODE-DEMATFREEZED-AT11.07A.M.**

2	SEBI Appeal	718/2021	Jayesh Raichand Bhai Thakker and Ors Vs. SEBI	R V LEGAL
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**611-ADMISSION-COURTCODE-PYRAMIDCA-AT-11.10 AM**

3	SEBI Appeal	731/2021	R. MUGUNTHAN Vs. SEBI	CA R.MUGUNTHAN
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**612-ADMISSION-COURTCODE-SARANGAO-AT-11.15 AM**

4	Misc. Application	1240/2021	OM EDUCATION IT PVT. LTD.-EXEMPTION Vs. SEBI	LEGAL PANACEA
(Main Matter Number :SEBI Appeal/0000732/2021)				
	Misc. Application	1241/2021	OM EDUCATION IT PVT. LTD.-DELAY Vs. SEBI	LEGAL PANACEA
(Main Matter Number :SEBI Appeal/0000732/2021)				

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	Misc. Application	1242/2021	OM EDUCATION IT PVT. LTD.-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000732/2021)	LEGAL PANACEA
5	Misc. Application	1243/2021	AUM TECHNOCAST PVT. LTD.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000733/2021)	LEGAL PANACEA
	Misc. Application	1244/2021	AUM TECHNOCAST PVT. LTD.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000733/2021)	LEGAL PANACEA
	Misc. Application	1245/2021	AUM TECHNOCAST PVT. LTD.-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000733/2021)	LEGAL PANACEA
6	Misc. Application	1246/2021	AYODHYAPATI INVESTMENT PVT. LTD.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000734/2021)	LEGAL PANACEA
	Misc. Application	1247/2021	AYODHYAPATI INVESTMENT PVT. LTD.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000734/2021)	LEGAL PANACEA
7	Misc. Application	1249/2021	PRESILCO IMPEX PVT. LTD.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000735/2021)	LEGAL PANACEA

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	Misc. Application	1250/2021	PRESILCO IMPEX PVT. LTD.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000735/2021)	LEGAL PANACEA
	Misc. Application	1251/2021	PRESILCO IMPEX PVT. LTD.-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000735/2021)	LEGAL PANACEA
8	Misc. Application	1252/2021	MR. AKASH HARSIHBHAI DESAI-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000736/2021)	LEGAL PANACEA
	Misc. Application	1253/2021	MR. AKASH HARSIHBHAI DESAI-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000736/2021)	LEGAL PANACEA
	Misc. Application	1254/2021	MR. AKASH HARSIHBHAI DESAI-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000736/2021)	LEGAL PANACEA
9	Misc. Application	1255/2021	MS. SONAL KANAKSINGH ASHAR-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000737/2021)	LEGAL PANACEA
	Misc. Application	1256/2021	MS. SONAL KANAKSINGH ASHAR-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000737/2021)	LEGAL PANACEA
	Misc. Application	1257/2021	MS. SONAL KANAKSINGH ASHAR-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000737/2021)	LEGAL PANACEA

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
10	Misc. Application	1258/2021	MR. MANISH RAJA-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000738/2021)	M. LEGAL PANACEA
	Misc. Application	1259/2021	MR. MANISH RAJA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000738/2021)	M. LEGAL PANACEA
	Misc. Application	1260/2021	MR. MANISH M. RAJA-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000738/2021)	M. LEGAL PANACEA
11	Misc. Application	1261/2021	MR. ASHWIN PRABHUDAS RUPAREL-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000739/2021)	M. LEGAL PANACEA
	Misc. Application	1262/2021	MR. ASHWIN PRABHUDAS RUPAREL-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000739/2021)	M. LEGAL PANACEA
	Misc. Application	1263/2021	MR. ASHWIN PRABHUDAS RUPAREL-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000739/2021)	M. LEGAL PANACEA
12	Misc. Application	1264/2021	MR. DHARMESH N SOLANKI-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000740/2021)	M. K LEGAL PANACEA
	Misc. Application	1265/2021	MR. DHARMESH N SOLANKI-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000740/2021)	M. K LEGAL PANACEA

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1266/2021	MR. DHARMESH N K SOLANKI-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000740/2021)	LEGAL PANACEA
13	Misc. Application	1267/2021	ATLANTA SHARE SHOPEE PVT. LTD.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000741/2021)	LEGAL PANACEA
	Misc. Application	1268/2021	ATLANTA SHARE SHOPEE PVT. LTD.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000741/2021)	LEGAL PANACEA
	Misc. Application	1269/2021	ATLANTA SHARE SHOPEE PVT. LTD.-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000741/2021)	LEGAL PANACEA
14	Misc. Application	1270/2021	MR. PARESH CHAMANLAL DOSHI-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000742/2021)	LEGAL PANACEA
	Misc. Application	1271/2021	MR. PARESH CHAMANLAL DOSHI-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000742/2021)	LEGAL PANACEA
	Misc. Application	1272/2021	MR. PARESH CHAMANLAL DOSHI-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000742/2021)	LEGAL PANACEA
15	Misc. Application	1273/2021	MR. JAGDISH GORDHANDAS VED-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000743/2021)	LEGAL PANACEA

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1274/2021	MR. JAGDISH GORDHANDAS VED-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000743/2021)	LEGAL PANACEA
	Misc. Application	1275/2021	MR. JAGDISH GORDHANDAS VED-STAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000743/2021)	LEGAL PANACEA
	SEBI Appeal	736/2021	MR. AKASH HARSIHBHAI DESAI Vs. SEBI Sub Matter : Misc. Application/0001252/2021 Sub Matter : Misc. Application/0001253/2021 Sub Matter : Misc. Application/0001254/2021	LEGAL PANACEA
	SEBI Appeal	732/2021	OM EDUCATION IT PVT. LTD. Vs. SEBI Sub Matter : Misc. Application/0001240/2021 Sub Matter : Misc. Application/0001241/2021 Sub Matter : Misc. Application/0001242/2021	LEGAL PANACEA
	SEBI Appeal	733/2021	AUM TECHNOCAST PVT. LTD. Vs. SEBI Sub Matter : Misc. Application/0001243/2021 Sub Matter : Misc. Application/0001244/2021 Sub Matter : Misc. Application/0001245/2021	LEGAL PANACEA
	SEBI Appeal	734/2021	AYODHYAPATI INVESTMENT PVT. LTD. Vs. SEBI Sub Matter : Misc. Application/0001246/2021 Sub Matter : Misc. Application/0001247/2021 Sub Matter : Misc. Application/0001248/2021	LEGAL PANACEA

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	735/2021	PRESILCO IMPEX PVT. LTD. Vs. SEBI	LEGAL PANACEA
	Sub Matter :	Misc. Application/0001249/2021		
	Sub Matter :	Misc. Application/0001250/2021		
	Sub Matter :	Misc. Application/0001251/2021		
	SEBI Appeal	737/2021	MS. SONAL KANAKSINGH ASHAR Vs. SEBI	LEGAL PANACEA
	Sub Matter :	Misc. Application/0001255/2021		
	Sub Matter :	Misc. Application/0001256/2021		
	Sub Matter :	Misc. Application/0001257/2021		
	SEBI Appeal	738/2021	MR. MANISH M. RAJA Vs. SEBI	LEGAL PANACEA
	Sub Matter :	Misc. Application/0001258/2021		
	Sub Matter :	Misc. Application/0001259/2021		
	Sub Matter :	Misc. Application/0001260/2021		
	SEBI Appeal	739/2021	MR. ASHWIN PRABHUDAS RUPAREL Vs. SEBI	LEGAL PANACEA
	Sub Matter :	Misc. Application/0001261/2021		
	Sub Matter :	Misc. Application/0001262/2021		
	Sub Matter :	Misc. Application/0001263/2021		
	SEBI Appeal	740/2021	MR. DHARMESH N K SOLANKI Vs. SEBI	LEGAL PANACEA
	Sub Matter :	Misc. Application/0001264/2021		
	Sub Matter :	Misc. Application/0001265/2021		
	Sub Matter :	Misc. Application/0001266/2021		
	SEBI Appeal	741/2021	ATLANTA SHARE SHOPEE PVT. LTD. Vs. SEBI	LEGAL PANACEA
	Sub Matter :	Misc. Application/0001267/2021		
	Sub Matter :	Misc. Application/0001268/2021		
	Sub Matter :	Misc. Application/0001269/2021		

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	SEBI Appeal	742/2021	MR. PARESH CHAMANLAL DOSHI Vs. SEBI	LEGAL PANACEA
Sub Matter :		Misc. Application/0001270/2021		
Sub Matter :		Misc. Application/0001271/2021		
Sub Matter :		Misc. Application/0001272/2021		
	SEBI Appeal	743/2021	MR. JAGDISH GORDHANDAS VED Vs. SEBI	LEGAL PANACEA
Sub Matter :		Misc. Application/0001273/2021		
Sub Matter :		Misc. Application/0001274/2021		
Sub Matter :		Misc. Application/0001275/2021		
53	Misc. Application	1248/2021	AYODHYAPATI INVESTMENT LTD.-STAY Vs. SEBI	LEGAL PANACEA
(Main Matter Number :SEBI Appeal/0000734/2021)				
<b><u>613-ADMISSION-COURTCODE-RADELAY-AT-11.20AM</u></b>				
16	Review Application	19/2021	MR. DIPAN KUMAR SEN Vs. SEBI	Mr. Abhilash Chatterjee, Advocate
(Main Matter Number :SEBI Appeal/0000111/2021)				
<b><u>12-DISPOSAL-COURTCODE-LOKMANGALCIS-11.25AM</u></b>				
17	SEBI Appeal	46/2019	Lokmangal Agro Industries Limited Vs. SEBI	Chetan Kapadia, Adv.i/b M/s. Vishesha Law Services  Gaurav Joshi,Sr. Adv. i/b The Law Point



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	SEBI Appeal	60/2019	Lokmangal Agro Industries Limited and Ors. Vs. SEBI	Somasekhar S., Adv. i/b M/s. Vishesha Law Services  Gaurav Joshi, Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000712/2021		
	SEBI Appeal	61/2019	Smita Subhash Deshmukh and Ors. Vs. SEBI	Chetan Kapadia, Adv.i/b M/s. Vishesha Law Services  Gaurav Joshi, Sr. Adv. i/b The Law Point
	Misc. Application	712/2021	LOKMANGAL AGRO INDUSTRIES LTD. Vs. SEBI	Vishesha Law Services
(Main Matter Number :SEBI Appeal/0000060/2019)				

**116-DISPOSAL-COURTCODE-LISTINGREJECTED-AT11.30A.M.**

18	SEBI Appeal	224/2019	Jyoti Ltd. Vs. BSE Ltd.	Ankit Lohia, Adv i/b Corporate Pleaders P.N.Modi, Sr. Adv. i/b The Law Point
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**247-ADMDISPOSAL-COURTCODE-ICDRFINE-AT11.35M.**

19	SEBI Appeal	499/2019	Art Nirman Limited Vs. National Stock Exchange of India Limited and Anr.	Natasha Dhruvan Shah, Advocate
	SEBI Appeal	500/2019	Art Nirman Limited Vs. National Stock Exchange of India Limited and Anr.	Natasha Dhruvan Shah, Advocate
Sub Matter :		Misc. Application/0000554/2019		
	Misc. Application	554/2019	ART NIRMAN LITD Vs. NSEIL AND SEBI	
(Main Matter Number :SEBI Appeal/0000500/2019)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>230-DISPOSAL-COURTCODE-DIRECTORPANCARD-AT 11.40AM</u></b>				
20	SEBI Appeal	424/2020	Chandrasen Bhise Vs. SEBI	Ms. Shradha Achliya, Advocate Mr. Shyam Mehta, Senior Advocate
Sub Matter :		Misc. Application/0000417/2020		
Sub Matter :		Misc. Application/0000486/2020		
Sub Matter :		Misc. Application/0000556/2021		
	Misc. Application	417/2020	CHANDRASEN BHISE- STAY APPLICATION Vs. SEBI	Ms. Shradha Achliya, Adv i/bJinal Garasia,Advocate
(Main Matter Number :SEBI Appeal/0000424/2020)				
	Misc. Application	486/2020	CHANDRASEN BHISE- STAY APPLICATION Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000424/2020)				
	Misc. Application	556/2021	CHANDRASEN BHISE- STAY APPLICATION Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000424/2020)				
<b><u>353-ADMDISPOSAL-COURTCODE-COMPLAINT-AT11.45A.M</u></b>				
21	SEBI Appeal	13/2021	MR. PAWAN KUMAR SARAF Vs. SEBI AND ORS.	JURIS LINK Advocates  Nariman Point
Sub Matter :		Misc. Application/0000948/2021		
	Misc. Application	948/2021	Rajesh Toshniwal - INTERVENER Vs. Pawan Kumar Saraf VS SEBI	Appellant in Person
(Main Matter Number :SEBI Appeal/0000013/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>496-ADMDISP-COURTCODE-RECOVERYKASSA-AT-11.50 AM</u></b>				
22	SEBI Appeal	16/2021	MR. ASHOK KUMAR Vs. RECOVERY OFFICER, SEBI AND ANR.	Appellant in Person
<b><u>159-ADMDISPOSAL-COURTCODE-MPFLODR-11.55A.M.</u></b>				
23	SEBI Appeal	133/2021	MPF Systems Ltd. And Others Vs. SEBI	Mr. Pulkit Sharma, Advocate Mr. Mustafa Doctor, Senior Advocate
Sub Matter(Disposed) : Misc. Application/0000455/2021				
<b><u>418-ADMDISPOSAL-COURTCODE-GDRISSUANCE-AT-12 NOON</u></b>				
24	Misc. Application	444/2021	SANJIV BHAVNANI Vs. SEBI	Mr.Sudeep Vijayan, Advocate
(Main Matter Number :SEBI Appeal/0000360/2021)				
	SEBI Appeal	360/2021	SANJIV BHAVNANI Vs. SEBI	Mr.Sudeep Vijayan, Advocate
Sub Matter : Misc. Application/0000444/2021				
	SEBI Appeal	361/2021	SANJIV BHAVNANI Vs. SEBI	Mr.Sudeep Vijayan, Advocate
	SEBI Appeal	362/2021	Rajinder Singh Vs. SEBI	K Ashar and Co
	Misc. Application	599/2021	Mr. Rajinder Singh Vs. SEBI	Rajani Associates K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000413/2021)				
	SEBI Appeal	413/2021	Mr. Rajinder Singh Vs. SEBI	Rajani Associates K. ASHAR AND CO.
Sub Matter : Misc. Application/0000599/2021				

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<b><u>70-ADMDISPOSAL-COURTCODE-SCORESVENTURA-AT-12.05 PM</u></b>				
25	SEBI Appeal	390/2021 ( /0000 )	CYNTHIA PINTO DE ANDRADE AND ANR Vs. SEBI AND OTHERS	Yasmin Bhansali Co.  LAW POINT-SEBI
Sub Matter :		Misc. Application/0000713/2021		
	SEBI Appeal	391/2021	CARL PINTO DE ANDRADE Vs. SEBI AND OTHERS	Yasmin Bhansali AND Co
Sub Matter :		Misc. Application/0000714/2021		
	SEBI Appeal	392/2021	SHREYA PINTO DE ANDRADE Vs. SEBI AND OTHERS	YASHMIN BHANSALI AND CO.
Sub Matter :		Misc. Application/0000715/2021		
	SEBI Appeal	393/2021	CYNTHIA PINTO DE ANDRADE AND ANR Vs. SEBI AND OTHERS	YASHMIN BHANSALI AND CO.
	Misc. Application	713/2021	Cynthia Pinto De Andrade and Anr. Vs. Securities and Exchange Board of India and Ors.	i/b. Yasmin Bhansali and Co  i/b. The Law Point
(Main Matter Number :SEBI Appeal/0000390/2021)				
	Misc. Application	714/2021	Carl Pinto De Andrade Vs. Securities and Exchange Board of India and Anr. â€	i/b. Yasmin Bhansali and Co  i/b. The Law Point
(Main Matter Number :SEBI Appeal/0000391/2021)				
	Misc. Application	715/2021	Shreya Pinto De Andrade Vs. Securities and Exchange Board of India and Anr.	i/b. Yasmin Bhansali and Co  i/b The Law Point
(Main Matter Number :SEBI Appeal/0000392/2021)				

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	SEBI Appeal	569/2021	NELSON THOMAS DSILVA Vs. SEBI and Ors.	Yasmin Bhansali and Co.
Sub Matter(Disposed) : Misc. Application/0000900/2021				
	SEBI Appeal	699/2021	Catherine DSilva Vs. SEBI AND OTHERS	Yasmin Bhansali, Advocate
<b><u>434-DISPOSAL-COURTCODE-KUMROCKGDR-12.10P.M.</u></b>				
26	SEBI Appeal	498/2021	MR. KAUSHIK BHATT Vs. SEBI	Ms.Aayushi Sharma Advocate
Sub Matter(Disposed) : Misc. Application/0000781/2021				
	SEBI Appeal	499/2021	MR. KAUSHIK BHATT Vs. SEBI	Ms.Aayushi Sharma Advocate
Sub Matter(Disposed) : Misc. Application/0000783/2021				
	SEBI Appeal	500/2021	MR. MUKUND BAKSHI Vs. SEBI	Ms.Aayushi Sharma Advocate
Sub Matter(Disposed) : Misc. Application/0000782/2021				
	SEBI Appeal	501/2021	MR. MUKUND BAKSHI Vs. SEBI	Ms.Aayushi Sharma Advocate
Sub Matter(Disposed) : Misc. Application/0000790/2021				
<b><u>491-DISPOSAL-COURTCODE-COMPLAINTPROMOTERS-12.15PM</u></b>				
27	SEBI Appeal	560/2021	RAJESH BHATIA And ANR. Vs. SEBI	Tushar Goradia Advocates ELP
<b><u>558-DIS-PASSWORD-NONINDEPENDENTDIRECTOR-12.20P.M.</u></b>				
28	Misc. Application	944/2021	CENTURY ENKA LIMITED-DELAY Vs. SEBI AND ORS.	Mr.C B Gagrani, AR
(Main Matter Number :SEBI Appeal/0000624/2021)				

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✓	SEBI Appeal	624/2021	CENTURY ENKA LIMITED Vs. SEBI AND ORS.	Mr.C B Gagrani, AR
Sub Matter :		Misc. Application/0000944/2021		